

(2026) 03 MEG CK 1004

In the Meghalaya High Court

Case No : Miscellaneous Case (WPC) No. 35 Of 2026 In Writ Petition (C) No. 216 Of 2025

Mynjurlang Majaw

APPELLANT

Vs

Chappel C.M. Mihsill & Ors

RESPONDENT

Date of Decision : 05-03-2026

Acts Referred:

Citation : (2026) 03 MEG CK 1004

Hon'ble Judges : H. S. Thangkhiew, J

Bench : Single Bench

Advocate : L. Syiem, W.G.R. Mihsill, K.V. Kharlyngdoh, R. Kharsyad

Final Decision : Disposed Of

Judgement

H. S. Thangkhiew, J

1. Heard Mr. L. Syiem, learned counsel for the applicant.
2. This is an application for impleading of the Acting Syiem, Sohra Syiemship, as a party respondent in the main writ petition.
3. The same is not objected by learned counsel for the petitioner (respondent No. 1 herein).
4. Accordingly, the Acting Syiem, Sohra Syiemship shall stand impleaded as the respondent No. 5, in the main writ petition. Registry to make the necessary corrections in the Cause Title.
5. Misc. Case stands disposed of.